

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 28TH DAY OF FEBRUARY, 2000

Original Application No. 572 of 1995

CORAM:

HON.MR.S.BISWAS, MEMBER(A)

Bali Ram, Son of Sri Ram Bilash
R/o Shaha Par Tola, P.O.Bhatani
District Deoria

Babu ram, son of Sri Ram bilash
R/o Shaha Par Tola, P.O.Bhatani,
District Deoria

.... Applicants

(By Adv:Shri V.K.Srivastava)

Versus

1. Union of India through GeneralManager
North East Railway, Gorakhpur.
2. Divisional rail Manager, North East
Railway, Laharthara, Varanasi
3. Station Supdt. Chhapra Junction
North East Railway, Chhapra.

.... Respondents

(By Adv: Shri Prashant Mathur)

O R D E R(oral)

By Hon.Mr.S.Biswas, Member(A)

Heard counsels on both sides. The learned counsel for the respondents mentions that the present applicant is also one of the parties in the OA No.153/91 filed before Hon'ble Patna Bench of C.A.T. It is an admitted fact that the applicant is working ^{against} in the casual vacancy and no junior, as impugned, has superseded him so far, therefore this case would be considered in its turn on the basis of the seniority as assigned by the respondents. In consideration of this assurance the application is disposed of with the direction that ^{applied} he may be regularised in his turn as per rules. No order as to costs.

S. Biswas
Member(A)

Dated: 28.2.2000